

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following four Additional Judges of the Rajasthan High Court, as Permanent Judges of that High Court:

1. Mr. Justice Ashok Kumar Gaur
2. Mr. Justice Manoj Kumar Garg
3. Mr. Justice Inderjeet Singh
4. Dr. Justice Virendra Kumar Mathur

The Collegium of the Rajasthan High Court vide Minutes dated 26th April, 2018 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court.

The above recommendation has the concurrence of the Government of Rajasthan.

In order to ascertain suitability of the above-named Additional Judges for being appointed as Permanent Judge, we have consulted our colleagues who are conversant with the affairs of the Rajasthan High Court. Copies of letters of their opinion received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

Taking into consideration the material on record, the Collegium finds Mr. Justices (1) Ashok Kumar Garg, (2) Manoj Kumar Garg, (3) Inderjeet Singh and (4) Dr. Virendra Kumar Mathur, Additional Judges, suitable for being appointed as Permanent Judge.

In view of the above, the Collegium resolves to recommend that Mr. Justices (1) Ashok Kumar Garg, (2) Manoj Kumar Garg, (3) Inderjeet Singh and (4) Dr. Virendra Kumar Mathur, Additional Judges, be appointed as Permanent Judges of the Rajasthan High Court against the existing vacancies.

(Dipak Misra), C.J.I.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

August 08, 2018.

